

HIGH COURT OF DELHI

Shershah Road, New Delhi

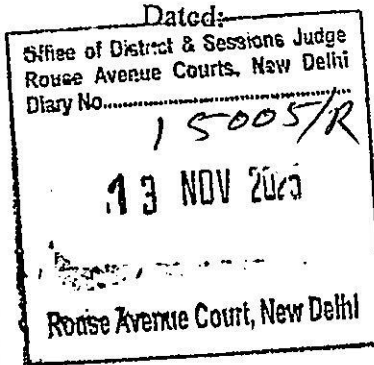
No. _____/DHC/Gaz.-IB/G-3/NJA/2025

From

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.0755-2696904, Tel: 0755-2696669]



Sub: Nomination of Judicial Officers for Programme No. P-1469, P-1471, P-1474 & P-1477 at National Judicial Academy, Bhopal.

Sir,

I am directed to refer to your letter No. NJA/Dir./Ac.Prog./2025-26/1885 dated 04.09.2025, on the above subject, and to say that Hon'ble the Chief Justice has been pleased to nominate the following Judicial Officers for attending the Programme No. P-1469, P-1471, P-1474 & P-1477 scheduled to be held in the month of November & December, 2025 being organized by National Judicial Academy, Bhopal as mentioned against their respective names hereunder:-

<u>S. No</u>	<u>Program No.</u>	<u>Date</u>	<u>Programme Name</u>	<u>Names of the nominated officers</u>
1.	P-1469	15.11.2025 & 16.11.2025	Refresher Course for PMLA Courts	1. Mr. Vidya Prakash, Special Judge (PC Act) (ACB), Rouse Avenue Court Complex, New Delhi. 2. Mr. Sanjay Jindal, Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi. 3. Mr. Sanjay Bansal, Special Judge (PC Act) (CBI) (Coal Block Cases), Rouse Avenue Court Complex, New Delhi.
2.	P-1471	22.11.2025 & 23.11.2025	Orientation Programme for Newly Appointed District Judges	1. Mr. Puneet Nagpal, Additional Secretary, Law, Justice & LA, GNCTD (diverted capacity). 2. Mr. Nishant Garg, DHJS (under training) 3. Mr. Virender Negi, DHJS (under training)
3.	P-1474	06.12.2025 & 07.12.2025	Refresher Course for POCSO Courts	1. Ms. Colette Rashmi Kujur, ASJ (POCSO), East District, Karkardooma Courts, Delhi. 2. Mr. Sachin Jain, ASJ (POCSO), West District, Tis Hazari Courts,

Judicial Branch

CW
POCSO/RADC
13/11/25

				Delhi.
				3. Ms. Aditi Garg, ASJ (POCSO), West District, Tis Hazari Courts, Delhi.
4.	P-1477	20.12.2025 & 21.12.2025	National Seminar on Alternative Dispute Resolution	1. Mr. Sonu Agnihotri, District Judge, East District, Karkardooma Courts, Delhi. 2. Dr. Sugandha Aggarwal, District Judge, New Delhi District, Patiala House Courts, New Delhi. 3. Mr. Harjyot Singh Bhalla, District Judge, South-West District, Dwarka Courts, Delhi

Yours Sincerely,

(Vinay Sharma)
Deputy Registrar (Gaz.-IB)
for Registrar General

6173-6180
No. _____/DHC/Gaz.-IB/G-3/NJA/2025

Dated: 12/11/2025

Copy along with copy of letter dated 04.09.2025 of the Director, National Judicial Academy, Bhopal forwarded to the following Principal District & Sessions Judges & the Principal Secretary, Department of Law, Justice & L.A. Government of NCT of Delhi (GNCTD) with the request to inform the nominated Judicial Officers respectively and ask them to co-ordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme:-

- The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
- The Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
- The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
- The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.
- The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
- The Director (Administration), Delhi Judicial Academy, Sector-14, Dwarka, New Delhi-110078.
- The Principal Secretary, Department of Law, Justice & L.A. Government of NCT of Delhi (GNCTD), 8th Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi-110002.

13 NOV 2025
8737/17

(Ashok Sharma)
Assistant Registrar (Gaz.-IB)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE -CUM- SPECIAL JUDGE
(PC ACT)(CBI ROUSE AVENUE DISTRICT COURT, NEW DELHI)**

No.Misc./Trng./RACC/Gaz./2025/

10675/D

10687/D

Dated:

13/11/2025

Copy forwarded alongwith its enclosure for information and necessary action to :-

- Sh. Viday Prakash, Special Judge (PC Act)(CBI), RACC, New Delhi.
- Sh. Sanjay Jindal, Special Judge (PC Act)(CBI), RACC, New Delhi.
- Sh. Sanjay Bansal, Special Judge (PC Act)(CBI) (Coal Block Cases), RACC, New Delhi.
- The Branch In-charge, Administration, General, Bail & Filing, Pool Car, Care Taking, Protocol and Facilitation Centre, RACC, New Delhi.
- The Website Committee, Tis Hazari Courts, Delhi for uploading on the official website

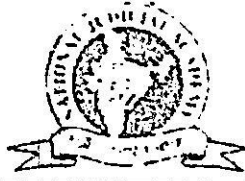
(Dig Vinay Singh)
Officer In-charge (Judicial)
for Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

Aniruddha Bose

Former Judge, Supreme Court of India

Director

National Judicial Academy



Campus : Bhadbhada Road, Suraj Nagar P.O.,

Bhopal-462044 (M.P.) (India)

Registered Office : Supreme Court of India,

Tilak Marg, New Delhi-110001 (India)

Tel.: 0755-2696766, Email : director.nja@nja.gov.in

Dear Chief Justice,

Ref.: NJA/Dir./Ac.Prog./2025-26/1885

Dated: 4th September, 2025

**Sub: Regarding Nominations for the NJA Programmes for the Academic Year 2025-26
from September, 2025 to May, 2026 [P-1459 to P-1504]**

The 10th meeting of the National Judicial Academic Council (NJAC) was held on 29.07.2025 through virtual mode. The NJA Annual Training Calendar for the Academic Year was proposed, discussed and finally approved for being adopted.

The Academic Programmes of NJA for 2025-26 has been designed in conformity with resolutions passed in the said NJAC meeting. The Chairperson of the NJA, the Hon'ble Chief Justice of India and Hon'ble members of the Governing Council and the General Body have also approved the Academic Programmes for NJA for the Academic Year 2025-26.

A copy of the Academic Calendar for the AY: 2025-26 is enclosed (Annexure-1). Nominations are required for the participation of the Judges of your High Court as well as Judicial Officers for the respective programmes.

The NJA would be grateful if you could kindly nominate three Judges from your High Court and three Judicial Officers from the courts under the supervisory jurisdiction of your High Court for the regular programmes (except special events) to be held during September, 2025 to June, 2026 in the academic year 2025-26. I can understand that nominations for all the programmes may not be feasible at this juncture, and the general practice has been to send the nominations two weeks before each programme.

The Academy will be separately sending requests for nominations for Regional Conferences to be hosted by the concerned High Courts of specific region and other special events.

You are also requested to consider nominations of participant judges/ judicial officers, to the extent possible, of those who have not earlier attended NJA programmes to facilitate sensitization of a broader component of our judicial family to the benefits of judicial training and education.

With warm personal regards,

Yours sincerely,

Aniruddha Bose
(Aniruddha Bose)

Hon'ble Mr. Justice Devendra Kumar Upadhyaya

Chief Justice

Delhi High Court

New Delhi - 110003

Copy to: 1. The Registrar General, Delhi High Court, Delhi.

2. The Director (Academics), Delhi Judicial Academy, New Delhi - 110 078.